

SPECIAL BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/39(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

| | |
|------------------|--------------------------------|
| IN THE MATTER OF | B GOPIRAM & COMPANY PVT LTD |
| UNDER SECTION | SUB-SECTION (L) OF SECTION 230 |

Appearances (via video conferencing/physically)

ORDER

1. Post this matter before Regular Bench on **21/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**